NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/CSP/CSA/CSP/TCSP/TCSA/No/(MAH)/2017		
MA. No. 112/2017		
CORAM:	Present: SHR	HON'BLE MEMBER (J)
	s	SHRI V. NALLASENAPATHY HON'BLE MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON//2017		
NAME OF THE PARTIES: M/s.	Gopta Coal India	Put. Hd. Pvt. Ltd.
SECTION OF THE COMPANIES ACT: of the Companies Act 1956/2013/-It & BP Code 2016.		
S. No. NAME	DESIGNATION	SIGNATURE
1. Ashish Pyasi	Adv. for the Applicant	Addi

Order MA No.112/2017 in CP No.31/I&BP/NCLT/MB/MAH/2017

R1 and R2 are not present, at the request of the Petitioner Counsel, list this matter for hearing on 1.5.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)